

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 202 of 2013
& IA No. 284 of 2013

Dated : 4th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Wardha Power Co. Ltd. Appellant(s)

Versus

Reliance Infrastructure Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R.1
Mr. Buddy A. Ranganadhan for MERC

ORDER

Admit. Issue notice. Mr. Hasan Murtaza takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 11.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.10.2013.**

(V.J. Talwar)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson